LOK SABHA

UNSTARRED QUESTION NO.2295 TO BE ANSWERED ON 1ST JANUARY, 2018

KEROSENE SUBSIDY

2295. SHRI MALLIKARJUN KHARGE: SHRI K.C. VENUGOPAL: SHRI RAJESHBHAI CHUDASAMA:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the kerosene oil subsidy has decreased during the last three years and if so, the details thereof and the reasons therefor:
- (b) whether the Government proposes to link Aadhaar for Direct Benefit Transfer of Kerosene (DBTK) oil subsidy to the beneficiary in order to check bogus consumers and if so, the details thereof along with the time-limit set for complete Aadhaar link for kerosene oil in the country;
- (c) whether the Government proposes to launch DBTK in the country and if so, the details thereof and the time by which the consumer database is likely to be digitalised;
- (d) whether the Government has decided to stop subsidy for kerosene used for fishing purpose and if so, the details thereof and the reasons therefor; and
- (e) the State-wise details of kerosene allocated to various States including Kerala during the last three years along with the measures taken/being taken by the Government to ensure supply of subsidised kerosene to traditional fishermen for fishing purpose in the country?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): The details of under-recovery/subsidy on PDS Kerosene during last three years are as under:-

(Rs. Crore)

	2014-15	2015-16	2016-17
Total Subsidy/ Under-recovery on PDS SKO	24,804	11,496	8,466

(b): Under Section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services Act, 2016 ("Aadhaar Act") any individual desirous of availing the benefits under Direct Benefit Transfer in PDS Kerosene (DBTK) Scheme is required to furnish the proof of possession of Aadhaar or undergo Aadhaar authentication.

In this regard, State Governments/Union Territories Administrations responsible for implementation of the Scheme have been requested to offer Aadhaar enrolments facilities for the beneficiaries who are not yet enrolled for Aadhaar. However, till the time the Aadhaar is assigned to the individual, benefits under the Scheme are being given to such individuals subject to production of alternate specified document such as Voter Identity Card, Permanent Account Number (PAN), Passport etc.

- (c): Ministry of Petroleum & Natural Gas has launched Direct Benefit Transfer in PDS Kerosene (DBTK) Scheme. The DBTK Scheme is being implemented with an objective to bring reforms in Allocation and Distribution of PDS SKO distribution system. Under the DBTK Scheme, as a part of distribution reforms, PDS Kerosene is sold to the identified beneficiaries at non-subsidized rate and the applicable subsidy is directly transferred into the bank account of the beneficiaries. The State Government of Jharkhand has implemented the DBTK in all the 24 districts. Other States have been requested to join the Scheme.
- (d) & (e): Government of India (Ministry of Petroleum & Natural Gas), makes Quarterly Allocation of PDS SKO to States/UTs under the Public Distribution System (PDS) on gross basis for the purpose of cooking and illumination. Further, distribution of PDS Kerosene within the States/UTs under PDS network to various categories of ration card holders/consumers is made by the concerned States/UTs. Scale and criteria of distribution are also decided by respective State/UT.

In view of increase in LPG coverage and the electrification of villages, the allocation of Public Distribution System (PDS) Kerosene has been rationalized. However, the Government continues to allocate PDS Kerosene to States/UTs on quarterly basis. State-wise allocation of PDS Kerosene made to the States/UTs during the last three years is at Annexure.

Annexure referred to in reply to parts (d) & (e) of the Lok Sabha Unstarred Question No. 2295 asked by Shri Mallikarjun Kharge, Shri K.C. Venugopal and Shri Rajeshbhai Chudasama to be answered on $1^{\rm st}$ January, 2018 regarding "Kerosene Subsidy".

STA	STATE-WISE DETAIL OF ALLOCATION OF PDS SKO MADE DURING THE LAST THREE YEARS AND CURRENT YEAR					
Sl. No.	NAME OF STATES/UTS	2014-15	2015-16	2016-17		
1	A & N ISLANDS	6408	5772	5160		
2	ANDHRA PRADESH	320580	266676	225696		
3	ARUNACHAL PRADESH	11460	10320	9288		
4	ASSAM	327924	321372	289248		
5	BIHAR	812964	796704	710736		
6	CHANDIGARH	3324	2988	0		
7	CHATTISGARH	175788	172272	135384		
8	D&N HAVELI	2040	1836	1656		
9	DAMAND AND DIU	876	828	756		
10	DELHI	0	0	0		
11	GOA	5244	5136	4620		
12	GUJARAT	670752	657336	493008		
13	HARYANA	90144	88344	66252		
14	HIMACHAL PRADESH	24636	24144	18120		
15	JAMMU & KASHMIR	90198	81180	73056		
16	JHARKHAND	267936	262572	219696		
17	KARNATAKA	522768	509832	287532		
18	KERALA	120180	117780	88344		
19	LAKSHADWEEP	1008	984	936		
20	MADHYA PRADESH	625572	589824	442368		
21	MAHARASHTRA	695844	626256	563640		
22	MANIPUR	24960	23388	21060		
23	MEGHALAYA	25944	25428	22884		
24	MIZORAM	7416	6672	6012		
25	NAGALAND	17088	16752	15084		
26	ORISSA	397680	389724	292296		
27	PUDUCHERRY	4344	4260	3840		
28	PUNJAB	89664	85380	74334		
29	RAJASTHAN	505284	495180	371400		
30	SIKKIM	6348	5712	4296		
31	TAMIL NADU	348696	341724	307560		
32	TELANGANA	145404	174480	155436		
33	TRIPURA	39180	38400	34560		
34	UTTAR PRADESH	1589388	1557600	1168212		
35	UTTRAKHAND	35916	35196	31692		
36	WEST BENGAL	962580	943332	788868		
	TOTAL ALLOCATION	8975538	8685384	6933030		